

ITEM NO.47

COURT NO.3

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).8523/2011

(From the judgement and order dated 11/08/2010 in CMWP
No.19320/2010 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

M/S JIVARAM OIL ENTERPRISES (P) LTD

Petitioner(s)

VERSUS

STATE OF UP AND ORS

Respondent(s)

(With prayer for interim relief and office report)

Date: 02/09/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.M. LODHA

HON'BLE MR. JUSTICE MADAN B. LOKUR

For Petitioner(s)

Ms. Ambreen Rasool, Adv.
Ms. Aishwarya K., Adv. for
Mrs.Rachana Joshi Issar,Adv.

For Respondent(s)

Mr. Ravi Prakash Mehrotra, Adv.
Mr. Aviral Saxena, Adv.
Mr. Vinay Garg,Adv.

UPON hearing counsel the Court made the following
O R D E R

Leave granted.
Hearing expedited.

|(Rajesh Dham)
|Court Master

| |(Renu Diwan)
| |Court Master

|
|